LOK SABHA

Tuesday, June 14, 1977/Jyaistha 24, 1899 (Saka)

The Lok Sabha met at Eleven of the Clock.

[MR. SPEAKER *in the Chair*]

ORAL ANSWERS TO QUESTIONS

Implementation of Acharya Kripalani Committee Report on Corruption in Railways

*21. SHRIMATI MRINAL GORE: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government propose to implement the recommendations of Acharya Kripalani Committee on corruption in Railways; and

(b) if so, what are the recommendations that have remained non-implemented?

THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE): (a) and (b). The Railway Corruption Enquiry Committee popularly known as Kripalani Committee in its report submitted in July 1955, had made 132 recommendations suggesting certain operational improvements and reforms with a view to eradicating corruption in Railways. 143 of these recommendations were implemented and the necessary operational machinery set up. It is now proposed to examine whether some loopholes still left over them were responsible for the prevailing corrupt practices and what steps are needed to eradicate such malpractices.

श्रीमती मृणाल गोरे : अध्यक्ष महोदय, मेरे प्रश्न का पूरा उत्तर नहीं आया। मैंने पूछा था कि कौन कौन सी रिकमेंडेशन्स इम्पलीमेंट नहीं हुई हैं। अगर यह मालुम हो जाता, तो पूछने में आसानी होती। फिर भी मैं यह पूछना चाहूंगी कि क्या रिकमेंडेशन नं० 8 इम्पलीमेंट हो गई है। यह इस प्रकार है :

"Information about the quotas in force, the current restrictions and the day-to-day allotment orders should be exhibited on the notice boards and should also be supplied to local Chambers of Commerce or other mercantile associations. Is this implemented?

इस के बाद रिकमेंडेशन नं० 11 है जिसमें पेरिशएबिल गुड्स के बारे में प्रोसीजर दिया हुआ है। क्या इम्पलीमेंट हो रही है। इस के बाद रिकमेंडेशन नं० 25 है :

"Booking facilities at stations should be reviewed from time to time and increased where necessary".

यह इम्पलीमेंट नहीं हो रही है। उस के बाद रिकमेंडेशन नं० 33 है।

MR. SPEAKER: You need not read all of them. He says some of these have been implemented.

श्री मती मृणाल गोरे : सवाल यह है कि अगर 152 रिकमेंडेशन्स में से 143 इम्पलीमेंट हुई हैं, तो क्या करप्शन कम हुआ है।

प्रो० मधु दंडवते : माननीय सदस्य ने जो कहा है, वह ठीक है। कृपलानी कमेटी ने जो सिफारिशें दी थीं, उन में से 143 ऐसी रिकमेंडेशन्स हैं जिन के बारे में आपरेशनल मशीनरी सेट अप की गई है लेकिन मेरी अपनी राय यह है कि मशीनरी सेट अप करने के बाद भी इतने लूपहोल्स रहे हैं कि कागज पर ये सब चीजें होने के बाद भी उन पर जो अमल होना चाहिए था और उन से जो नतीजे निकलने चाहिए थे, वे नहीं निकले हैं और इसलिए आज भी काफी क्षेत्रों में भ्रष्टाचार है और उस भ्रष्टाचार को हटाने के लिए हम खुद उन लूपहोल्स को हटाना चाहते है

इस उत्तर को और विशाल बनाते हुए, मैं यह बताना चाहता हूं कि कृपलानी कमेटी की रिपोर्ट 1955 में आई। उस के बाद रेलवे मिनिस्ट्री को यह महसूस हुआ कि अभी भी कई चीजें रह गई हैं जिन की वजह से करप्शन जारी है। इसलिए 1964 में संथानम कमेटी आई और उस ने विजिलैंस डिपार्टमेंट के बारे में यह फैसला किया और यह सिफारिश की कि उस को जोनल लेविल तक एक्सटेंड करना चाहिए। ऐसा भी किया गया लेकिन उस के बाद भी भ्रष्टाचार जारी रहा। इसलिए 1967 में जो एडमिनिस्ट्रेटिव रिफार्म्स कमीशन आया, उस ने तीन लोगों की एक कमेटी मुकर्रर की और उस में रेल अधिकारी भी रखे गए थे। उन्होंने भी कुछ सुझाव रखे लेकिन मैं रेलवे मिनिस्टर होते हुए भी यह मानता हूं कि अभी भी काफी क्षेत्रों में भ्रष्टाचार है। इस 30 साल की गन्दगी को हटाने के लिए जो काम किया जा रहा है, उस को जारी रखना है। मैं माननीय सदस्यों को विश्वास दिलाना चाहता हूं कि जो लूपहोल्स रहे गए हैं, उन को दूर कर के भ्रष्टाचार को हटाने की पूरी कोशिश की जाएगी।

श्रीमति मृणाल गोरे : यह तो ठीक है लेकिन मैं यह कहना चाहती हूं कि जो राजनीतिक भ्रष्टाचार रेलवे में आ गया है, उस को खत्म करने के लिए भी क्या मंत्री महोदय कुछ सोच रहे हैं ? इतनी कमेटियां बनने के बाद भी भ्रष्टाचार आज रेलवे में कम नहीं हुआ है और बढ़ ही गया है। लूपहोल्स को बन्द करने के अलावा भी क्या मंत्री महोदय बड़े पैमाने पर, बुनियादी तौर पर इस राजनीतिक भ्रष्टाचार को दूर करने के लिए कुछ सोच रहे हैं ?

प्रो० मधु दंडवते : यहां पर मैं जवाब देना चाहता हूं कि पिछले तीन सालों में जितने एडहाक अपोइंटमेंट्स हुए हैं, उन सब की फाइलें मंगा कर मैंने देखी हैं और उनमें ऐसी चिट्ठियां भी देखी हैं जिनमें यह लिखा हुआ था कि डिजायर्ड बाई द एम० आर०। जब इस चीज को सेक्शन आफिसर ने चैलेंज किया तो यह कहा गया कि

"Whenever there is any note that MR desires that so and so may be appointed it should be taken that it is an order."

इस तरह के आर्डर्स के आधार पर काफी ऐसे लोगों को भर्ती किया गया जो कि बिल्कुल गैर काननी था। इस तरह से रेलवे में काफी भ्रष्टाचार बढ़ा है। हम इस प्रकार की सारी अपोइंटमेंट्स को रेलवे सर्विस कमीशन के पास भेजेंगे और उसी के बाद उनकी कन्फर्मेशन वगैरह होगी। इसी तरह से पोलिटिकल पेट्रोनेज के लिए बहुत सी कमेटियां बनाई गयी थीं जिन्होंने कोई काम नहीं किया। इन सब कमेटियों को भी हमने रद्द कर दिया है।

डा० सुशीला नायर : क्या मंत्री जी को मालूम है कि फर्स्ट क्लास के डिब्बे में जो कोरी-डोर होता है, उसमें बहुत से लोगों को पैसे लेकर बिठा दिया जाता है जिससे आने जाने में रुकावट आती है। एमर्जेंसी में यह बंद हो गया था, अब फिर चालू हो गया है। इसी प्रकार से बर्थ खाली पड़ी रहती हैं लेकिन रिजर्वेशन में मना कर दिया जाता है कि कोई

सीट नहीं है। एमर्जेंसी में यह सब कुछ कम हो गया था लेकिन फिर वैसा ही होने लगा है। इस बारे में मंत्री जी क्या करने का इरादा रखते हैं ?

प्रो मधु दण्डवते : जैसा मुशीला जी ने कहा, वह सही है। मेरा भी ऐसा अनुभव है इस प्रकार का भ्रष्टाचार होता है। यह भ्रष्टाचार रेलवे कोरीडोर में ही नहीं बल्कि कोरीडोर आफ पावर में भी होता था सभी तरह के भ्रष्टाचार को मिटाने की हम कोशिश कर रहे है लेकिन इसमें थोड़ा समय लगेगा। कोरीडोर को एक तरफ से हम साफ करें तो दूसरी तरह पहुचने में समय तो लगता ही है। मैं आश्वासन देता हूं कि चाहे कैसी भी हमारी रफ्तार रहे लेकिन हम इसमें सफल होंगे।

SHRI M. RAM GOPAL REDDY: Mr. Speaker, Sir, the Minister could look into the files of 30 years in less than two months or 50 days. I do not know how it is possible for him to do that. Sir, my information is that during the last 50 days the corruption on the railways has gone up like anything. Has he got any information in this respect or does he want me to supply the information?

PROF. MADHU DANDAVATE: As regards the first question regarding my effeciency as to how I could go through the files pertaining to the last 30 years, I would like to tell him that I have gone through a number of files. If the hon. Member only comes to the Rail Bhavan and sits with me, he will come to know that without claiming any overtime and sitting late I have been able to do it. In fact, one is not required to go through all the files. Only some conspicuous files are to be gone through. That reveals the secret. Only selective work has to be done and that can be done in 30 days. I would like to tell the hon. Member that I have gone through sixty thousand pending cases in the course of last thirty days.

As far as corruption is concerned, You have asked a pointed question as to whether since I have taken the charge of this portfolio corruption has gone up or gone down. I do claim that at a number of places corruption has been reduced. I give you a concrete instance. I received specific instances of complaints at New Delhi Railway Station that a lot of corruption in reservation was going on. We called the officer concerned and told him to send a report within three weeks. I am very happy to tell the House that I received, within two weeks, a 12-page written report in which the name of the travelling agency, the names of the staff involved, names of the anti-social elements and the platforms in which these corrupt practices are done. This report is in my possession. When we announced that we were taking action against those involved, after 10 days of the announcement, we found that in New Delhi Station that particular racket of corruption had collapsed. It is not only in New Delhi Station but there are a number of places where this kind of corrupt practice was going on. Now the trend is not moving farward and it going down. To remove this corrupt practice completely will take some time.

श्री जगदानी प्रसाद यादव : पोलिटिकल करप्शन की बात तो हुई। लेकिन नन्दा जी के जमाने में भारत साधु समाज, भारत सेवक समाज आदि का भी बहुत बड़ा हाथ था। जो जो कमेटियों में रहे है क्या आपने एग्जैमिन किया है कि अभी भी उनका वर्चस्व कायम है या उसको हटा दिया गया है ?

प्रो० मधु दण्डवते : इसकी तरफ खास ध्यान तो नहीं दिया है लेकिन इतना मैं यकीन दिलाना चाहता हूं कि साधु हो या डाकू हो

किसी को भी करप्शन करने का मौका नहीं मिलेगा । इस तरह से हमारे काम का रवैया रहेगा यह आश्वासन मैं देना चाहता हूं ।

SHRI K. LAKKAPPA: Mr. Speaker, Sir, my question is with respect to certain recommendations of the Kripalani Committee which have not yet been implemented. I would like to know what are the vital recommendations of the Kripalani Committee. In your reply you have stated that it is only since 30 days you have assumed the charge of the Railway Ministry. I would like to know what action you have taken to wipe out the corruption. What is the novelty or the method of introducing now a scheme to wipe out the corruption in the Railway administration? Have you taken any concrete step in this regard?

PROF. MADHU DANDAVATE As far as the first question is concerned... *(Interruptions)*

MR. SPEAKER: Let him answer.

PROF. MADHU DANDAVATE: Will you give me an opportunity to give a pertinent answer to your pertinent question? As far as the first part of your question is concerned, you want to know which are the recommendations that were accepted and which were the recommendations that were rejected and how far they have been implemented. Mr. Speaker Sir, I would like to point out that we have a big report regarding a corruption enquiry. This was also published. It is a big report consisting of several pages and it is already in the Library. If it is to be laid on the Table of the House, I think the Lok Sabha Secretariat would require time for cyclostyling the same which can be gone through by the Members.

(Interruptions)

MR. SPEAKER: Next question.

Cultural and Trade Union Organisations at CLW

*22. SHRIMATI AHILYA P. RANGNEKAR: Will the Minister of RAILWAYS be pleased to state:

(a) the number of cultural and trade union organisations at Chittaranjan Locomotive Works;

(b) whether these organisations collect any funds; and

(c) if so, the procedure thereof?

THE MINISTER OF RAILWAYS: (PROF. MADHU DANDAVATE): (a) There are 2 cultural organisations and 6 unrecognised Unions.

(b) and (c). As these are private organisations, Government do not have information as to whether they collect funds and, if so, how.

श्रीमती अहिल्या पी. रांगनेकर : मैं जानना चाहती हूं कि रेलवेमैन की जो आर्गेनाईजेशन्ज हैं उन में कितनी और कौन कौन सी रिकगनाइज्ड हैं?

प्रो. मधु दण्डवते : माननीया सदस्या को मैं बताना चाहता हूं कि चितरंजन लोकोमोटिव वर्क्स में जो विभिन्न यूनियंज हैं उन की फेहरिस्त यह है

(a) C. L. W. Railwaymen's Union (affiliated to N.F.I.R.)

(b) C.L.W. Railwaymen's Congress (affiliated to N.F.I.R.)

(c) Labour Union (affiliated to C.I.T.U.)

(d) C.L.W. Karmachari Sangh (affiliated to Bharat Rashtriya Mazdoor Sabha)

(e) C.L.W. Railway Workers' Union (affiliated to N.F.I.R.)

The Indian Railway technical officers association is not affiliated to any all india labour federation or trade union. She had asked a